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NATIONAL COMPANY LAW TRIBUNAL

BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2002017. 01-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

() Division indicate in the second	2. Hon'ble Member	(T)	Dr. Ashok Kumar Mishra
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C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA262/15	210/16	Clarification	621A	M/s BMM Ispat Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

& PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

A.M. Sidharan Pep. S. Rangarajan (Petitioner____ Respondent)

C. Dange hajan

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)